## Allotment of 70 per cent completed Houses to Members of Co-operative Group Housing Societies

2503. SHRI F. M. KHAN: Will ihe Minister of URBAN DEVELOPMENT be pleased to state.

- (a) whether the Central Government have issued instructions to Housing Boards Development authorities of the States to provide 70 per cent completed/constructed flats to the allottees on demand:
- (b) whether Government are aware that Co-operative Group Housing Societies in Delhi are pressing their members to make payments as and when demanded without any prior intimation, failing which members are expelled and new members enrolled by taking premium;
- (c) whether it is also a fact that these societies do not allow the members to Set possession of flats on demand where 70 per cent of construction is completed and members make payments therefor;
- (d) what action Government propose to take to ensure that Co-operative Group Housing Societies give possession of the flats on demand to its members on payment of the estimated costs thereof where 70 per cent of the construction is completed; and
- (e) if no action is proposed, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH); (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

## Grants to States for fertilizer stock

2504. SHRI DURGA PRASAD JAMUDA; Will the Minister of AGRICULTURE be pieased to state:

(a) whether there is any proposal under Government's consideration to

provide grants to the States to make sufficient stocks of fertilizers and other inputs;

- (b) if so by when the proposal is likely to be finalised; and
- (c) whether there is any such scheme existing presently and if so, what is the criteria for providing such grants?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV); (a) and (b) An Administrative approval for a National Project on Development of Fertiliser/, use in low consumption rainfed areas in 60 identified districts has been issued.

- (c) Under this project there is a provision of:
  - (i) Opening of 200 additional retail outlets in interior and inaccessible areas by cooperatives in each identified districts.
  - (ii) Payment of inventory carrying cost @ Rs. 100 per tonne for a period of 3 months for the maximum quantity of 10 tonnes fertiliser material.

## Break downs of Bombay Doordarshan

- 2505. SHRI PRAMOD MAHAJAN: Will the Minister of INFORMATION AN<sub>D</sub> BROADCASTING be pleased to state;
- (a) what are the reasons found for the breakdowns of Bombay Doordarshan on 17th December, 1987, 1st January, 1988 and 19th January, 1988 three in a span of only a month and what action was taken by Doordarshan;
- (b) whether it is a fact that pollution is one of the main reasons for disruption of TV relay from Bombay; and
- (c) if so, what steps Government propose to take to solve this problem?